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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

**C.P.(IB) No. 392/KB/2018
CA (IB) No. 850/KB/2018**


Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company		Simplex Infrastructure Ltd.-Vs- Bengal Aerotropolis Projects Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- ① Sooriya Ganguli, Adv }
② Debiyoti Saha, Adv }

- Corporate Debtor


17.9.2018

- ③ Anuriban Roy }
with B.K. Sen, Adv }

- for Petitioner


17/9/18

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O R D E R

The Ld. Counsel for the Operational Creditor appeared. The Ld. Counsel for the Corporate Debtor also appeared.

Both the Ld. Counsels made submission at the Bar that the matter is settled out of Tribunal.

Hence, the Ld. Counsel for the Corporate Debtor seeks liberty to withdraw the matter. Permission is granted.

The matter stands withdrawn and disposed of.

In view above order, the CA(IB) No. 850/KB/2018 also stands disposed of.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)